



LEGISLATIVE ASSEMBLY OF THE  
STATE OF GOA

The Goa Land Revenue Code (Amendment) Bill, 2019

(Bill No. 17 of 2019)

(As Passed in the Legislative Assembly of the State of Goa)

GOA LEGISLATURE SECRETARIAT,  
ASSEMBLY HALL, PORVORIM, GOA  
AUGUST, 2019

The Goa Land Revenue Code (Amendment) Bill, 2019

(Bill No. 17 of 2019)

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BILL

further to amend the Goa Land Revenue Code, 1968 (Act No. 9 of 1969).

BE it enacted by the Legislative Assembly of Goa in the Seventieth Year of the Republic of India as follows: -

1. **Short title and commencement.**— (1) This Act may be called the Goa Land Revenue Code (Amendment) Act, 2019.

(2) It shall come into force at once.

2. **Amendment of section 37A.** — In sub-section (1) of section 37A of the Goa Land Revenue Code, 1968 (Act No.9 of 1969), for the words “six months”, wherever they occur, the words “twenty-four months” shall be substituted.

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